

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.2087  
TO BE ANSWERED ON 03.08.2015**

**PROCUREMENT IN RAILWAYS**

**2087. SHRI RAJENDRA AGRAWAL:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there is rampant malpractices in the procurement of items in Railways;**
- (b) if so, the steps taken by the Railways to eradicate malpractices in purchases in the Railways;**
- (c) the details of the procurement policy being followed by the Railways;**
- (d) whether the Railways are not following the Government of India Procurement Policy; and**
- (e) if so, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) to (e) A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e)  
OF UNSTARRED QUESTION NO.2087 BY SHRI RAJENDRA  
AGRAWAL TO BE ANSWERED IN LOK SABHA ON 03.08.2015  
REGARDING PROCUREMENT IN RAILWAYS**

**(a) No, Madam. The Indian Railways have well laid down policies and procedures for procurement of materials.**

**(b) Does not arise. However, in order to bring in total transparency in procurement procedures, Indian Railways have introduced the system of e-procurement. Presently, 99% stores procurement (by value) is made through this process.**

**In addition, regular/surprise checks are also undertaken by the Vigilance Organization of Indian Railways to detect irregularities, if any, and also to suggest system improvements.**

**(c) The Indian Railways' policy for procurement of goods and services is based on instructions/guidelines laid down in Chapter VI of the General Financial Rules, 2005 which enshrines the principles of public procurement such as transparency, competition, economy, efficiency and accountability etc.**

**(d) Does not arise.**

**(e) Does not arise.**

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